

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 70(ND)2017**  
**C. A. NO.**

**CORAM:**

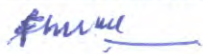


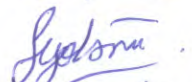

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

**NAME OF THE COMPANY: M/s. Mr. Sanjay Goel V/s. M/s. Majestic Buildcon Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Pawan Sharma	Adv	Petitioner	
2.	Arpita Yadav	Adv	Petitioner	
3.	Mr. Sanjay Goel	Petitioner	in Person	
4.	Jyotsna Chaturvedi	PCC	Caveator	
5.	Ashish Mittal	Adv	Caveator	
6.				

**Order**

Respondent no. 2 has put in appearance. Let reply be filed in from 1 week today.

List it for final arguments on 9<sup>th</sup> May 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [J]